

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 326/Confdl./2021
II-2-101/2001

Bilaspur, dated 31/03/2021

Copy of order no. F 2-1/2008/1-8 dated 30.03.2021 of the Chief Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur is forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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- (18) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Shri Ram Kumar Tiwari, District & Sessions Judge, Raipur for information and compliance. **He is directed to take charge at his new place of posting on or before 08.04.2021 and send the taking and handing over charge reports to this Registry at the earliest.**
- (21) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdapur)/ Dhamtari/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Mahasamund/ Mungeli/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Korba /Raipur/Janjgir-Champa/Durg/Bilaspur for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) I/c. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (30) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(SANTOSH SHARMA)
I/C REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर जिला-रायपुर

:: आदेश ::

नवा रायपुर अटल नगर, दिनांक 30/03/2021

क्रमांक: एफ 2-1/2008/1-8 :: श्री राम कुमार तिवारी, उच्चतर न्यायिक सेवा सदस्य, वर्तमान में जिला एवं सत्र न्यायाधीश, रायपुर, की सेवाएं विधि एवं विधायी कार्य विभाग द्वारा इस विभाग को सौंपी गई हैं। श्री राम कुमार तिवारी को कार्यभार ग्रहण करने के दिनांक से अस्थाई रूप से, आगामी आदेश तक प्रतिनियुक्ति पर प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग के पद पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,
(अमिताभ जैन)
मुख्य सचिव
छत्तीसगढ़ शासन

पृ.क्र. क्रमांक: एफ 2-1/2008/1-8
प्रतिलिपि :-

नवा रायपुर अटल नगर, दिनांक 30/03/2021

- (1) रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर की ओर उनके ज्ञापन क्रमांक 288/Confdl./2021/II-2-101/2001, बिलासपुर, दिनांक 24.03.2021 के संदर्भ में सूचनार्थ।
 - (2) अपर मुख्य सचिव, माननीय मुख्यमंत्री, मुख्यमंत्री सचिवालय, नवा रायपुर अटल नगर।
 - (3) सचिव, माननीय राज्यपाल, राज्यपाल सचिवालय, रायपुर।
 - (4) अपर सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग की ओर उनके आदेश क्रमांक 4480/1248/21-B/CG/2021 दिनांक 27.03.2021 के संदर्भ में सूचनार्थ।
 - (5) महालेखाकार, छत्तीसगढ़ रायपुर।
 - (6) विशेष सहायक, मान. मंत्रीजी, विधि एवं विधायी कार्य विभाग, मंत्रालय, नवा रायपुर अटल नगर।
 - (7) उप सचिव, छ.ग. शासन, मुख्य सचिव कार्यालय, नवा रायपुर अटल नगर।
 - (8) अवर सचिव, छ.ग. शासन, सामान्य प्रशासन विभाग (अधी.), मंत्रालय, नवा रायपुर अटल नगर।
 - (9) मुख्य लेखाधिकारी, सामान्य प्रशासन विभाग (लेखा शाखा), मंत्रालय, नवा रायपुर अटल नगर।
 - (10) वरिष्ठ कोषालय अधिकारी, इन्द्रावती भवन, नवा रायपुर अटल नगर।
 - (11) मुख्य सुरक्षा अधिकारी, मंत्रालय, नवा रायपुर अटल नगर।
 - (12) संबंधित अधिकारी, श्री राम कुमार तिवारी, जिला एवं सत्र न्यायाधीश, रायपुर।
 - (13) नियंत्रक, शासकीय मुद्रणालय, इन्द्रावती भवन परिसर, नवा रायपुर अटल नगर।
- की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।



(डी.डी. सिंह)
सचिव
छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग